

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1363 OF 2019 IN
DFR NO. 2215 OF 2019**

Dated : 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**THDC India Limited ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma

ORDER

Issue fresh notice to the Respondent Nos. 5 & 9 returnable on 18.11.2019. Dasti, in addition is permitted.

So far as Respondent No.14 is concerned, Appellant is permitted to file affidavit along with proof of service of notice through E.mail.

List the matter on **18.11.2019**

**(S. D. Dubey)
Technical Member**

Pr/pk

**(Justice Manjula Chellur)
Chairperson**